

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4048

ANSWERED ON:10.08.2017

Rehabilitation of Families Displaced due to Sardar Sarovar Project
Chaudhury Shri Jitendra

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether rehabilitation and resettlement has been completed fully for the families displaced due to the Sardar Sarovar project and the Narmada Valley and if so, the number/details thereof location-wise and if not, the reasons therefor; and

(b) the plan for rehabilitation and resettlement of the remaining families, if any?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) Yes, Madam. Resettlement and Rehabilitation (R & R) of all Project Affected Families (PAFs) due to Sardar Sarovar Project has been completed as per Narmada Water Dispute Tribunal Award, liberalized R & R policies of the State Governments of Gujarat, Madhya Pradesh and Maharashtra, Hon'ble Supreme Court order dated 8th February, 2017 and Grievances Redressal Authorities (GRA) Orders.

The State wise details are as under :-

State	No. of Villages affected	Total PAFs	Total PAFs resettled in	Total PAFs resettled
Gujarat	19	4763	4763	0
Madhya Pradesh	0	0	4763	
Gujarat	19	4763	4763	0
Madhya Pradesh	0	0	4763	
Maharashtra	33	4307	754	3530
			0	4284+23*
Madhya Pradesh	178	23614	5551	0
			18063	23614
Total	230	32684	11068	3530
			18063	32684

* Remaining 23 PAFs in Maharashtra comprise 03 dead with no legal heirs and 20 untraceable. Adequate house plots and 99 hectare (ha) (against 35 ha required) of agriculture land is available to resettle them.

(b) Does not arise in view of reply to part (a) above.
